

File No. 1-1605/FSSAI/Imports/2016 (pt-2)  
Food Safety and Standards Authority of India  
(A Statutory Authority Established under the Food Safety and Standards Act, 2006)  
FDA Bhawan, Kotla Road, New Delhi – 110002

The 11<sup>th</sup> September, 2019

ORDER

**Subject: Testing of pesticides "Acetamiprid, Dithiocarbamates & Prochloraz" in imported Black Pepper before clearance- reg.**


The testing of imported Black Pepper is done as per FSS (Food products and Standards and Food Additives) Regulations, 2011 & FSS (Contaminants, Toxins and Residues) Regulations, 2011 to ensure compliance of standards.

2. As per the recommendations of Spices Board of India, it has been decided that the additional testing of pesticides namely, "Acetamiprid, Dithiocarbamates & Prochloraz" is required in the imported Black pepper consignments. As per, FSS (Contaminants, Toxins and Residues) third Amendment Regulations, 2018, the MRLs of these pesticides are not prescribed hence the tolerance limit of 0.01 mg/kg shall apply.

3. In view of above, all Authorised Officers while forwarding the samples of Black Pepper for testing are directed to give instructions to labs to test the three additional pesticides, i.e. Acetamiprid, Dithiocarbamates & Prochloraz and the tolerance limit of 0.01 mg/kg shall apply as mentioned in para 2 above.

4. It shall be effective from 01.01.2020.

This issues with the approval of the Competent Authority.

  
(Dr. Amit Sharma)  
Director (Imports)

**Copy to:**

1. All Authorised Officers of FSSAI- to instruct all the labs attached to Regional Offices in FICS to test the presence of Pesticides Acetamiprid, Dithiocarbamates & Prochloraz in Black Pepper.
2. Director Customs & Commissioner (Single Window Project, CBEC)- for circulating to all officials of Customs who has been nominated as Authorised Officers for information and necessary actions.
3. ED(Compliance), FSSAI-HQ
4. Advisor (QA), FSSAI-HQ - For circulating to all the laboratories including referral labs for information and necessary actions.
5. Advisor (Standard), FSSAI- HQ
6. Advisor (Regulation), FSSAI-HQ
7. Director (MKTG), Spices Board, Cochin.
8. Director (Plantation-D Spices), Department of Commerce, 223-C Udyog Bhawan, N.D.- 011
9. Head (Regulatory Compliance), FSSAI-HQ
10. CITO, FSSAI -HQ (for uploading on the FSSAI website)